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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 02/(MAH)/2018

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES: State Bank of India
V/s.
Videocon Telecommunications Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Vipul Gandra, Advocate ↳ for Respondent		
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2.	ANIMESH BISHT SALONI KAPADIA SURBHI PAREEKH i/bv CYRIL ANARCHAND MANGALDAS	APPLICANT	
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ORDER

CP No. 01/I&BP/NCLT/MB/MAH/2018

Counsel for the Petitioner is present. Counsel for the Corporate Debtor also present.

At request of the parties, list this matter for hearing on 24.01.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)